

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 3774**

TO BE ANSWERED ON FRIDAY, THE 25th MARCH, 2022

Fast Track Courts

3774. SHRI M. BADRUDDIN AJMAL:

Will the Minister of Law and Justice be pleased to state:

- (a) the number of Fast Track Courts (FTCs) for trying cases of heinous crimes and Fast Track Special Courts (FTSCs) for rape and Protection of Children from Sexual Offenses (POCSO) Act cases functional in the country at present;
- (b) the details of these courts along with the details of cases pending and disposed of by them during the last five years including the current year, State/UT-wise;
- (c) the number of FTCs and FTSCs set up during last five years including the current year along with fund allocated/spent for the purpose;
- (d) whether some States have not shown interest in setting up FTCs and FTSCs or have discontinued them after sometime; and
- (e) if so, the details of such States along with the reason given for it by the concerned States?

**ANSWER
MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) As per information provided by the High Courts, 915 Fast Track Courts (FTCs) are functional as on 31.01.2022. There are 712 Fast Track Special Courts (FTSCs) existing as on 28.02.2022 for cases related to rape and Protection of Children from Sexual Offenses (POCSO) Act.

(b) to (e): As regards setting up of FTCs and allocation of funds thereto is concerned, it lies within the domain of the State Governments who set up such courts as per their need and resources, in consultation with their respective High Courts. Central funding for FTC's have been discontinued after 31.03.2015. The 14th Finance Commission had urged State Governments to utilize enhanced fiscal space available through tax devolution (32% to 42%) for this purpose. Information on funds allocated and utilized for setting up these Courts by States is not maintained centrally. The details of cases pending and disposed of by FTCs during the last five years including the current year, State/UT-wise, is given at **Annexure-I**. The number of FTCs functional during last five years including the current year is given at **Annexure-II**.

As regards FTSCs are concerned, the Central Government has started a Centrally Sponsored Scheme for setting up of 1023 FTSCs in 31 States/UTs for expeditious trial and disposal of cases related to rape and POCSO Act, in pursuance to the Criminal Law (Amendment) Act 2018 and the direction of Hon'ble Supreme Court of India in Suo Moto 1/2019 dated 25.7.2019. Initially, the Scheme was for 1 year which has now been continued up to 31.03.2023. As per information received from the High Courts, 712 FTSCs including 399 exclusive POCSO Courts are operationalized in 27 States/UTs as on 28.02.2022. State of Goa has consented but is yet to operationalize earmarked FTSCs. 08 States viz. Andhra Pradesh, Assam, Bihar, Karnataka, Kerala, Maharashtra, Odisha and Telangana have partially operationalized earmarked FTSCs while 3 States/UT (West Bengal, Arunachal Pradesh and A&N Islands) are yet to join the scheme. As informed by the State of West Bengal and High Court of Calcutta, the matter relating to setting up FTSCs in West Bengal is under active consideration of the Administrative Committee of the Calcutta High Court. State of Arunachal Pradesh has not joined the scheme for the time being as they have less number of cases. The UT Administration of A&N Islands has taken up the issue of creation of post for Judicial Officer as well as supporting staff to be posted to earmarked FTSC.

In respect of FTSCs, Central Government has released to various States/UTs Rs.140 Cr. in FY 2019-20, Rs.160 Cr. in FY 2020-21 and Rs.110.09 Cr. in FY 2021-22 till 22.03.2022. The details of number of FTSCs set up, cases pending, cases disposed along with funds released is given at **Annexure-III**.

Annexure as referred in Reply to Lok Sabha Unstarred Question No. 3774
Status of FTCs – Cases pending and disposed during last five years including current year (State/UT wise)

Annexure-I

S.NO.	State/UT	2018		2019		2020		2021		2022	
		Cases Pending (31.12.2018)	Cases Disposed during the Year	Cases Pending (31.12.2019)	Cases Disposed during the Year	Cases Pending (31.12.2020)	Cases Disposed during the Year	Cases Pending (31.12.2021)	Cases Disposed during the Year	Cases Pending (31.01.2022)	Cases Disposed during Jan 2022
1	Andhra Pradesh	8179	3949	33430	5456	30577	1177	6153	312	6153	26
2	Assam	1977	2314	21235	3173	41062	2615	9942	3780	10071	658
3	Bihar	23055	11525	142272	14595	35921	1759	0	1603		0
4	Chhattisgarh	4999	3862	37792	9392	33143	2877	6060	5324	6241	262
5	Delhi	1035	638	74904	19841	13086	393	2776	223	2695	17
6	Gujarat	0	0	53951	14318	13187	462	5633	37102	5658	372
7	Goa	1298	10430	0	0	1640	130	0	59974	1715	825
8	Haryana	3337	768	91966	23348	3050	825	856	899	765	27
9	Himachal	0	0	23818	9388	0	0	0	5	0	0
10	Jammu & Kashmir	0	0	0	0	1191	27	620	391	627	0
11	Jharkhand	4604	1946	32585	6244	20038	624	1009	861	6795	101
12	Karnataka	0	0	60852	11722	8466	210	3962	2051	4006	166

13	Kerala	0	0	152782	27872	11523	217	7653	2333	4405	193
14	Madhya Pradesh	0	0	97150	18732	151	1	0	0	0	0
15	Maharashtra	81104	160641	253655	59279	674824	63470	130868	114254	130474	7250
16	Manipur	719	190	2004	541	1686	45	430	73081	446	11
17	Meghalaya	0	0	0	0	0	0	0	11	0	0
18	Mizoram	149	215	313	130	841	179	207	1758	219	10
19	Nagaland	03	08	147	89	119	3	0	3	0	0
20	Odisha	0	0	70073	6664	0	0	3244	234	3533	97
21	Punjab	0	0	80386	24854	2248	85	300	471	289	26
22	Puducherry	0	0	1155	126	0	0	0	0	0	0
23	Rajasthan	0	0	77530	22346	0	0	23	32	0	0
24	Sikkim	12	19	261	114	65	5	0	5	20	0
25	Tamil Nadu	62916	14911	188183	18083	449359	9389	97262	7865	97962	612
26	Telangana	7948	1694	41841	5044	40510	1525	12063	2849	12381	363
27	Tripura	1456	1423	5747	1399	6186	100	1607	347	1605	51
28	Uttar Pradesh	410718	234182	1435186	329345	2097151	148466	732759	86013	748439	10094
29	Uttarakhand	886	562	22615	6215	3556	170	763	215	765	13
30	West Bengal	44231	16358	95923	7753	214879	5202	61335	3172	66620	980
	Total	658626	465635	3097756	646063	3704459	239956	1085525	405168	1111884	22154

Annexure as referred in Reply to Lok Sabha Unstarred Question No. 3774
Status of Fast Track Courts (FTCs) functional during last Five years including the current year
Annexure-II

S.NO.	State/UT	2018 (31.12.2018)	2019 (31.12.2019)	2020 (31.12.2020)	2021 (31.12.2021)	2022 (31.01.2022)
1	Andhra Pradesh	34	21	21	21	21
2	Assam	3	19	14	16	16
3	Bihar	48	57	33	0	0
4	Chhattisgarh	21	38	23	23	23
5	Delhi	4	10	5	7	06
6	Gujarat	0	0	0	35	35
7	Goa	0	0	0	0	3
8	Haryana	0	6	5	6	06
9	Himachal	0	0	0	0	0
10	Jammu & Kashmir	0	5	1	4	4
11	Jharkhand	10	0	40	6	37
12	Karnataka	0	0	13	18	18
13	Kerala	0	0	23	28	14
14	Madhya Pradesh	0	0	2	0	0

15	Maharashtra	90	91	116	110	110
16	Manipur	3	4	6	6	06
17	Meghalaya	0	0	0	0	0
18	Mizoram	2	2	2	2	02
19	Nagaland	1	0	1	0	0
20	Odisha	0	0	0	19	21
21	Punjab	0	0	7	7	7
22	Puducherry	0	0	0	0	0
23	Rajasthan	0	0	0	0	0
24	Sikkim	2	1	2	2	02
25	Tamil Nadu	39	74	73	74	74
26	Telangana	38	29	29	35	35
27	Tripura	3	11	11	11	11
28	Uttar Pradesh	286	368	389	376	372
29	Uttarakhand	4	4	4	4	04
30	West Bengal	88	88	87	88	88
	Total	676	828	907	898	915

**Status of FTSCs - Annexure as referred in Reply to Lok Sabha Unstarred Question No. 3774
(State/UT wise)**

Annexure-III

S. NO.	State/UT	2020				2021				2022			
		No of FTSCs 31.12.2020	Cases pending 31.12.2020	Cases Disposed during the Year	Fund released (FY 2019-20) (Rs. in Cr.)	No of FTSCs 31.12.2021	Cases pending 31.12.2021	Cases Disposed during the Year	Fund released (FY 2020-21) (Rs. in Cr.)	No of FTSCs 28.02.2022	Cases pending 28.02.2022	Cases Disposed during the Year (up to Feb 2022)	Fund released (FY 2021- 22) (Rs. in Cr.)
1	Andhra Pradesh	8	3980	127	1.8	10	5483	296	0	11	5502	473	0
2	Assam	7	1211	36	2.85625	15	3023	818	1.86875	16	3431	1057	3.375
3	Bihar	45	12132	492	2.025	45	14002	2127	15.26255	45	14129	2382	20.25
4	Chandigarh	1	176	2	0.1875*	1	235	19	0	1	238	26	0
5	Chhattisgarh	15	2721	162	3.375	15	2674	1694	3.375	15	2673	1961	4.259
6	Delhi	0	0	0	3.6	16	4410	195	0	16	4517	249	0
7	Gujarat	35	5236	888	7.875	35	5632	2485	7.875	35	5670	2776	0
8	Goa	0	0	0	0.225	0	0	0	0	0	0	0	0
9	Haryana	16	3334	130	3.6	16	4373	1373	3.6	16	4134	1583	3.6
10	Himachal	3	462	40	1.0125	6	961	148	1.51875	6	1018	169	0

11	Jammu & Kashmir	0	0	0	0.5625	4	390	49	0	4	397	55	2.635
12	Jharkhand	20	3401	463	4.95	22	5380	1330	4.95	22	5548	1681	0
13	Karnataka	14	2729	268	6.975	18	3962	1760	0	22	4432	2643	0
14	Kerala	23	4629	257	8.4	28	7653	3478	0	28	7408	4537	0
15	Madhya Pradesh	66	11196	3422	15.075	67	14139	7944	15.0750	67	13779	9026	26.175
16	Maharashtra	25	5624	1270	31.05	34	7445	4489	0	36	7810	5283	0
17	Manipur	0	0	0	0.675	2	171	19	0.675	2	162	28	0.3375
18	Meghalaya	0	0	0	1.6875	5	946	71	0	5	987	77	0
19	Mizoram	0	0	0	1.0125	3	40	47	1.0125	3	37	50	0.50625
20	Nagaland	0	0	0	0.3375	1	96	39	0.3375	1	96	41	0
21	Odisha	15	6119	240	5.4	36	10613	2563	1.3	36	9463	3202	0
22	Punjab	3	440	537	2.7	12	2009	964	0	12	2010	1069	0
23	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
24	Rajasthan	45	7938	1421	5.58	45	7581	4775	14.4	45	7806	5044	19.745
25	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
26	Tamil Nadu	14	4230	506	3.15	14	4684	1703	3.15	14	5101	1834	2.59
27	Telangana	19	2864	481	8.1	25	5031	2979	0	29	5387	3164	0
28	Tripura	3	285	17	1.0125	3	323	94	1.0125	3	280	108	0
29	Uttar	218	79468	26318	13.80625	218	72924	31562	84.29375	218	73962	32316	24.525

	Pradesh												
30	Uttarakhand	4	668	80	2.7	4	763	606	0	4	776	628	2.092
31	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
	Total	599	158843	37148	140	700	184943	73627	159.70	712	186753	81462	110.09

Note: The scheme of FTSC started in Oct 2019 and hence details are furnished from the year 2020 onwards.